

[16 July, 2002]

RAJYA SABHA

- (d) if so, the justification thereof; and
- (e) whether it is also a fact that most of the medicines purchased was through local suppliers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (e) Information is being collected and will be laid on the Table of the House.

### **Research Projects at AIIMS**

23. SHRI SUDARSHAN AKARAPU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of research projects at All India Institute of Medical Sciences, New Delhi are held up for want of animals to conduct experiments;

(b) if so, since when these projects are at a standstill;

(c) whether any talks with those opposing animal experimentation have been held to break the impasse, and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (d) A large number of research projects at All India Institute of Medical Sciences (AIIMS) were held up or delayed due to the objections raised by the Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) or its nominee in the Institutional Animals Ethics Committee (IAEC). Annexure detailing a list of such projects is enclosed [See Appendix 196 Annexure No. 4], CPCSEA nominee has very recently cleared 43 projects involving small animals, Six projects involving larger animals are pending with CPCSEA for clearance for periods ranging between 1 to 2 years.

All the issues relating to role of CPCSEA on Medical research and amendments to rules, procedures etc, that may be needed, has been taken up with Committee of Secretaries.

### **Interference of Animal Rights Activists in Bio-Medical Research Work**

24. SHRI NANA DESHMUKH:

DR ALADI P. RAJKUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether over-enthusiasm of Animal Rights Activists in interfering in Bio-Medical Research Work;